HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that the cases listed before the Division Bench of Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Mr. Justice Vinod Chatterji Koul on 2nd of May, 2025, shall be taken up for hearing by the newly constituted Division Bench comprising of Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Mr. Justice Sanjay Parihar on the aforesaid date.

It is further notified that the cases listed on 2nd of May, 2025, in the Regular Cause lists before the Single Bench of Hon'ble Mr. Justice Sanjay Dhar from serial No's 95 to 145 and before the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal from Serial No's 151 to 201 shall now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Vinod Chatterji Koul. However, the aforesaid transferred matters shall *exclude part-heard and tied-up matters*.

This notice is issued pursuant to the communication No. 23585-86/RG dated 01-05-2025, of the worthy Registrar General.

Dated: - 01-05-2025.

Sd/-Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.

2. Secretary and Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul.

- 3. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar
- 4. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.
- 5. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Parihar ... for information.

6. Assistant Registrar (Computer), dealing with Division Bench cases.

- 7. Incharge NIC for uploading the notice on the official website of the High Court.
- 8. Developer, (e-courts) dealing with Single Bench cases.
- 9. Notice boards.
- 10. Office file.

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